

Name of the corporate debtor: STERLING LAM LIMITED			Date of commencement of CIRP: 10.11.2020							List of Creditors as on: 08.03.2021					
LIST OF OPERATIONAL CREDITORS (GOVERNMENT DUES)															
Sl NO.	Details of Claimant			Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Identification No.	Date of receipt	Amount claimed	Total Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted					
1	Gujarat State Tax Deptt. (VAT / GST)	Gujarat State Government	NA	1.12.2020	385819833	33765975	Government D	0	NA	8.75%	0	0	352053858	0	Temporarily , claim as per orders for FY 2017-18 & 2018-19 (GST) have been accepted as claimed by depatt. as CD has liability besides not submitted form C till date hence, claim accepted. For other VAT and CST / State tax till 30.6.2017 period, the deptt. has not provided any assessment orders hence not accepted. Besides, for FY 2014-15, CD has gone in appeal as well.
2	AP Govt. Commercial Taxes Deptt	Andhra Pradesh State Government	NA	22.01.2021	73192	73192	Government D	0	NA	100%	0	0	0	0	Wrong Form B of Voluntary Liquidation has been used, hence rejected and sent mail on 5.1.21 & again 22.1.21 to resubmit in correct format. Correct claim recd on mail on 22.1.2021, verified w.r.t. supportings and accepted
3	Central GST Division- Himmatnagar	Central Government	NA	03.03.2021	18230072	18230072	Government D	0	NA	100%	0	0	0	0	Provisionally admitted